

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.227 – IA/410(AHM)2024
ITEM No.228 – IA/525(AHM)2024
in
CP(IB) 322 of 2018

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Galaxy Cotton & Textiles Pvt Ltd

.....Respondent

Order delivered on: 19/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant/Liquidator: Mr. Monaal Davawala, Adv.

Mr. Rasesh Sanjanwala, Sr. Adv.

Mr. Hirva Dave, Adv. for Mr. Jaimin Dave, Adv. in
IA/525(AHM)2024

For the Liquidator : Mr. Partho Sarkar, Adv. & Mr. Pratik Sarkar, Adv.

For the Respondent : Ms. Twinkle Khan, Adv. in IA 410 of 2024

ORDER

IA/410(AHM)2024

Ld. Sr. Counsel for the liquidator submitted that connected matter is coming up for hearing on 03.05.2024, hence, matter stands adjourned to 03.05.2024.

IA/525(AHM)2024

Partly heard Ld. Counsel for Liquidator.

List for further consideration on 03.05.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)